

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2350
(To be answered on the 13th March 2025)**

UPGRADATION OF MEERUT AIRSTRIP

2350. SHRI ARUN GOVIL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to upgrade Meerut airstrip and develop it as a full-fledged domestic airport keeping in view long-pending demand of the people to promote Western Uttar Pradesh as a hub of trade, tourism and academic excellence and if so, the details thereof;
- (b) whether any new initiatives are being taken to connect Meerut with air services under the Ude Desh Ka Aam Nagrik (UDAN) scheme and if so, the details thereof; and
- (c) the steps taken by the Government so far to commence air services from Meerut to Delhi and other major cities?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) : Airports Authority of India (AAI) has prepared a phased development plan for Meerut Airport. In the first phase, for operation of 3C type of aircraft under VFR conditions, the State Government of Uttar Pradesh has been requested to acquire 96.14 acres of land and handover to AAI.

(b) : Under the UDAN 4.2 round of bidding, RCS route 'Meerut-Lucknow-Meerut' has been awarded to M/s Flybig for the operation of RCS flights with 19-seater type of aircraft. On development and readiness of the airport, Selected Airline Operators (SAOs) is likely to commence operations on the awarded UDAN routes connecting the airport.

(c) : With the repeal of Air Corporation Act in March 1994, Indian

domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service depending on market demand, operational and commercial viabilities and their policy.
